

OA.No.170/00100/2018/CAT/Bangalore Bench
**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00100/2018

DATED THIS THE 10th DAY OF AUGUST, 2018

**HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

S.B.Bhajantri
#456, 7th Cross
4th Main, 2nd Block
R.T.Nagar
Bangalore-32.

... Applicant

(By Advocate Sri N.Obalappa)

Vs.

1. The Union of India
Represented by its Secretary
Ministry of Information and Broadcasting
'A' Wing, Shastry Bhavan
New Delhi-110 001.
2. The Chief Executive Officer
Prasar Bharathi, Secretariat
Tower C, Doordarshan Bhavan
Copernicus Marg
New Delhi.
3. The Director General
Doordarshan, Doordarshan Bhavan
Copernicus Marg
New Delhi.
4. The Dy. Director General
Doordarshan Kendra
Swamy Sivananda Salai
Chennai-5.
5. The Dy. Director General
Doordarshan Kendra
J.C.Nagar
Bangalore-560 006.

... Respondents

(By Advocate Shri N.Amaresh)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Sri N.Amaresh filed a memo indicating that the relief claimed by the applicant has been paid. Therefore, the matter has not been survived at all. That being so, the OA has become infructuous and hence dismissed. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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- Annexure-A1: The applicant produces the order dtd:02.12.2013 in OA.No.985/2013 passed by this Hon'ble Tribunal
- Annexure-A2: The 3rd respondent vide Order No.F.No.15/9/2012-S-1/127 dtd:22.02.2016, decline the request transfer of the applicant
- Annexure-A3: The ADG, DDK, Bangalore NO.ADG.1(2)/2016/S/3734 dtd:24.11.2016, decline applicant's transfer before completion of tenure
- Annexure-A4: The 3rd respondent issued vide order No.15/14/2016-S-I/796 dtd:10.10.2017, transfer the applicant from DDK Chennai to DDK Bangalore
- Annexure-A5: The applicant submit a representation dtd:30.10.2017 to 3rd respondent requesting for TA/DA
- Annexure-A6: The 4th respondent Order No.14(6)2015-A-II/MAS(PA) dtd: 13.12.2017, relieved the applicant from his duties
- Annexure-A7: As per the 5th respondent order No.BNG/DDK/14(5)18-A dtd:12.01.2018, applicant joined duties at DDK Bangalore
- Annexure-A8: The applicant produces a transfer policy of Prasar Bharathi
